NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 533/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Aroawana Ports & Infrastructure Pvt Ltd

V/s

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

39 RUSHIL Advocate for Aug.

Aiya i/b Petitioner

Ajit singh

Tawa & w.

ORDER

CP 533/252/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)